

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No.180/00015/2020
in Original Application No.180/00111/2020**

Wednesday, this the 10th day of June, 2020

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Babu.S.,
Aged 59 years,
S/o.Sadanandan,
Assistant/Head Clerk in Charge,
E.S.I.C Branch Office, Chathannoor,
Kollam – 691 572.
Residing at Saphalyam, Thazhuthala,
Kottiyam P.O., Kollam – 691 571. ...Petitioner

(By Advocate Mr.Dr.K.P.Satheesan, Sr. along with Mr.P.Mohandas)

v e r s u s

1. Smt.Anuradha Prasad,
Director General,
Employees State Insurance Corporation,
Headquarters Office, Panchadweep Bhavan,
CIG Marg, New Delhi – 110 002.
2. Shri.P.N.Boipi,
Deputy Director (Recruitment),
Employees State Insurance Corporation,
Headquarters Office, Panchadweep Bhavan,
CIG Marg, New Delhi – 110 002.
3. Shri.C.V.Joseph,
Regional Director,
Regional Office (Kerala),
E.S.I.Corporation, Panchadweep Bhavan,
North Swaraj Round, Thrissur – 680 020. ...Respondents

(By Advocate Mr.T.V.Ajayakumar)

This application having been heard on 10th June 2020, the Tribunal on the same day delivered the following :

ORDER

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

We have heard the matter through video conferencing.

2. Learned counsel for the petitioner submitted that the respondents have passed a speaking order as per direction of Tribunal and there is no purpose in continuing with the Contempt Petition further.
3. Hence the Contempt Petition is closed and notices issued, if any, will stand discharged.

(Dated this the 10th day of June 2020)

**K.V.EAPEN
ADMINISTRATIVE MEMBER**

**P.MADHAVAN
JUDICIAL MEMBER**

asp

.3.

List of Annexures in C.P.No.180/00015/2020 in O.A.No.180/00111/2020

1. **Annexure P-1** – A copy of the order dated 14.2.2020 in O.A.No.111/2020.
2. **Annexure P-2** – A copy of the track details showing the delivery of Annexure P1 order to the 1st respondent dated 2.3.2020.
3. **Annexure P-3** – A copy of the acknowledgement card received from the 3rd respondent dated 2.3.2020.
4. **Annexure R-1(a)** – A copy of the order dated 27.5.2020 issued by the 1st respondent.
